## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company		Satyatej Commercial Co. Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
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N. GURUMURTHY, IRCA			Pakilianer.	on womenthy
Mile: MALOI, BUA			Pehihen- ORDER	Velereen Deen

Ld. Counsel for the petitioner is present.

It appears that the petitioner has not stitched the petition properly. Some pages have been stitched in reverse direction. Petitioner is directed to stitch the petition properly.

List on 04/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)